

SHRI BASUDEB ACHARIA : They have again crossed the bloody threshold. These policemen who acquired notoriety for blinding the people have murdered three women.

MR. SPEAKER : Order, order.

[Translation]

If you give me in writing, I will ask them in writing and after the informations is received, we may have a discussion on the matter.

SHRI BASUDEB ACHARIA : But when shall we do it? Today is the last day.

MR. SPEAKER : What can I do.

[English]

You cannot expect me to have some telepathic.....

SHRI BASUDEB ACHARIA : Not telepathic, Sir, it has come out in every newspaper.

[Translation]

MR. SPEAKER : Tomorrow, there might also be a problem of law and order in your State. We should not let any disorder to be created.

[English]

We should keep things in order. We should not trespass into others' rights. We should have to consult. And then, they shall have to seek some information. If it is something which can be discussed, it can be discussed.

SHRI BASUDEB ACHARIA : It is a Cold blooded murder.

MR. SPEAKER : I can give you my promise that I will have to ask and then be satisfied. If it pertains to their responsibility, I will fix it.

SHRI BASUDEB ACHARIA : The same policemen who blinded the under trials...

MR. SPEAKER : I cannot take your words for that.

SHRI BASUDEB ACHARIA : They have murdered three women

MR. SPEAKER : I will find out. Shri P. V. Narasimha Rao.

(Interruptions)

MR. SPEAKER : I will find out. That is what I have said.

SHRI SAIFUDDIN CHOWDHARY : Today is the last day.

MR. SPEAKER : I cannot do it.

[Translation]

Had you been in my position, what would you have done?

SHRI SAIFUDDIN CHOWDHARY : We would have gathered the information.

MR. SPEAKER : How would you have gathered the information?

[English]

SHRI SAIFUDDIN CHOWDHARY : If in any part of the country, women are killed, whose responsibility is it?

(Interruptions)

MR. SPEAKER : Don't do it.

(Interruptions)

MR. SPEAKER : Papers to be laid. Shri Narasimha Rao.

SHRI P. V. NARASIMHA RAO : My laying has been drowned in the din!

MR. SPEAKER : Now put it right in his lap!

11.04 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Reports of and Reviews on the working of the Jawaharlal Nehru University and Bal Bhawan Society etc. etc.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jawaharlal Nehru University, New Delhi, for the year 1984-85.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-3590/86.]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Bal Bhawan Society, India, New Delhi, for the year 1985-86.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Bal Bhawan Society, India, New Delhi, for the year 1985-86 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Bal Bhawan Society, India, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT-3591/86.]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1985-86.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi, for the year 1985-86 together with Audit Report thereon.

- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Tibetan Schools Administration, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT-3592/86.]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the University of Hyderabad, for the year 1985-86.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, for the year 1985-86 together with Audit Report thereon.

[Placed in Library. See No. LT-3593/86.]

- (6) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Tiruchirappalli, for the year 1985-86 together with Audit Report thereon.

[Placed in Library. See No. LT-3594/86.]

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1985-86 together with Audit Report thereon.

[Placed in Library. See No. LT-3595/86.]

Annual Report of and Review on the working of the National Water Development Agency for the year 1985-86

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table ;

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Water Development Agency for the year 1985-86 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Water Development Agency for the year 1985-86.

[Placed in Library. See No. LT-3596/86.]

Annual Report and Review on the working of the Food Corporation of India for the year 1985-86

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1985-86 along with Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1964.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Food Corporation of India for the year 1985-86.

[Placed in Library. See No. LT-3597/86.]

Report of the Comptroller and Auditor General of India for the year 1985-86; Western Coalfield Limited and Annual Report and Review on the working of the Singareni Collieries Company Limited for the year 1985-86

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : I beg to lay on the Table :

- (1) A copy of the Report (Hindi and English versions) of the Comp-

troller and Auditor General of India for the year 1985—Union Government (Commercial)—Part VI—Western Coalfields Limited under article 151(1) of the Constitution.

[Placed in Library. See No. LT-3598/86.]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Singareni Collieries Company Limited for the year 1985-86.
- (ii) Annual Report of the Singareni Collieries Company Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3599/86.]

Annual Reports and Reviews on the working of the IBP Company Limited, Indian Oil Corporation Limited and Biecco Lawrie Limited for the year 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : On behalf of Shri Brahma Dutt, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :

- (1) (i) Review by the Government on the working of the IBP Company Limited and its subsidiary viz. Messrs. Balmer Lawrie and Company Limited for the year 1985-86.
- (ii) Annual Report of the IBP Company Limited and its subsidiary viz. Messrs Balmer Lawrie and Company Limited

for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3600/86.]

- (2) (i) Review by the Government on the working of the Indian Oil Corporation Limited for the year 1985-86.
- (ii) Annual Report of the Indian Oil Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3601/86.]

- (3) (i) Review by the Government on the working of the Biecco Lawrie Limited for the year 1985-86.
- (ii) Annual Report of the Biecco Lawrie Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3602/86.]

Merchant Shipping (Seamen's Employment Offices) Rules, 1986 Annual Report and Review on the working of the Hindustan Shipyard Limited

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table :

- (1) A copy of the Merchant Shipping (Seamen's Employment offices) Rules, 1986 (Hindi and English versions) published in Notification No. G. S. R. 955 in Gazette of India dated the 1st November, 1986 under sub-section (3) of section 458 of the Merchant Shipping Act, 1958.

[Placed in Library. See No. L T-3603/86.]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Review by the Government on the working of the Hindustan Shipyard Limited for the year 1985-86.
- (ii) Annual Report of the Hindustan Shipyard Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3604/86.]

Statement correcting reply to USQ No. 3031 dated 24.11.86

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : On behalf of Shri Dalbir Singh, I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on 24 November, 1986 to Unstarred Question No. 3031 by Shri Kamal Chaudhry regarding Working of Cooperative Group Housing Societies in Delhi and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT-3605/86.]

Annual Reports and Reviews on the working of Modern Food Industries and Bihar Vegetable Development Corporation Limited etc. etc. for the year 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
- (i) Review by the Government on the working of the Modern Food Industries (India) Limited the year 1985-86.
- (ii) Annual Report of the Modern Food Industries (India) Limited

for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3604/86.]

(2) A copy each of the following papers (Hindi and English versions) under section 610A of the Companies Act, 1956 :

(a) (i) Review by the Government on the working of the Bihar Vegetable Development Corporation Limited, for the year 1984-85.

(ii) Annual Report of the Bihar Fruit and Vegetable Development Corporation Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3607/86.]

(b) (i) Review by the Government on the working of the North Eastern Regional Agricultural Marketing Corporation Limited for the year 1985-86.

(ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3608/86.]

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (a) of item (2) above.

[Placed in Library. See No. LT-3607/86.]

(4) (i) A Copy of the Annual Report (Hindi and English versions) of the Cooperative Store Limited (Super Bazar) Delhi, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cooperative Store Limited (Super Bazar) Delhi, for the year 1984-85.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-3609/86.]

(6) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National Cooperative Consumers Federation of India Limited for the year 1984-85.

[Placed in Library. See No. LT-3610/86.]

Indira Vikas Patra (Amendment) Rules, 1986, Notifications under Customs Act and Income Tax Act

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

(1) A copy of the Indira Vikas Patra (Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1252(E) in Gazette of India dated the 5th December, 1986 under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959.

[Placed in Library. See No. LT-3611/86.]

(2) A copy of Notification No. G.S.R. 1241(E) (Hindi and English versions) published in Gazette of India dated the 3rd December, 1986 together with an explanatory memorandum regarding revised rate

of exchange for conversion of Australian Dollars into Indian currency or vice-versa under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT-3612/86.]

- (3) A copy of the Income-tax (Tenth Amendment) Rules 1986 (Hindi and English versions) published in Notification No. S.O. 896(E) in Gazette of India dated the 3rd December 1986. under section 296 of the Income-tax Act, 1961.

[Placed in Library. See No. LT-3613/86.]

- (4) (i) A copy of Notification No. S.O. 821(E) (Hindi and English versions) published in Gazette of India dated the 31st October, 1986 specifying the (i) 7-Year "1986 IPCL-14 per cent Secured Redeemable Non-Convertible Bonds" issued by the Indian Petrochemicals Corporation Limited Baroda and (ii) 7-Year "14 per cent Secured Redeemable Non-Convertible Bonds (13 Series)" issued by the Rural Electrification Corporation Limited, New Delhi, as debentures for the purpose of clause (xvii) of sub-section (1) of section 5 of the Wealth-tax Act, 1957 issued under the said Act.

[Placed in Library. See No. LT-3614/86.]

Annual Reports and Reviews on the working of Pragma Tools Limited and Tannery and Footwear Corporation of India Limited etc, etc, for the year 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): On behalf of Prof. K. K. Tewari. I beg to lay on the Table a copy each of the following papers (Hindi and English Versions) under sub-section(1) of section 619A of the Companies Act, 1956 :

- (a) (i) A statement regarding Review by the Government in the

working of the Pragma Tools Limited for the year 1985-86.

- (ii) Annual Report of the Pragma Tools Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3615/86.]

- (b) (i) A statement regarding Review by the Government on the working of the Tannery and Footwear Corporation of India Limited for the year 1985-86.

- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3616/86.]

- (c) (i) A statement regarding Review by the Government on the working of the Hindustan Cables Limited for the year 1985-86.

- (ii) Annual Report of the Hindustan Cables Ltd., for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3617/86.]

- (d) (i) A statement regarding Review by the Government on the working of the Maruti Udyog Limited for the year 1985-86.

- (ii) Annual Report of the Maruti Udyog Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3618/86.]

- (e) (i) Review by the Government on the working of the National Newsprint and Paper Mills Limited for the year 1985-86.
- (ii) Annual Report of the National Newsprint and Paper Mills Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3619/86.]

- (f) (i) A statement regarding Review by the Government on the working of the National Industrial Development Corporation Limited, New Delhi, for the year 1985-86.
- (ii) Annual Report of the National Industrial Development Corporation Limited, New Delhi for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3620/86.]

- (g) (i) A statement regarding Review by the Government on the working of the Tungabhadra Steel Products Limited for the year 1985-86.
- (ii) Annual Report of the Tungabhadra Steel Products Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3621/86.]

- (h) (i) A statement regarding Review by the Government on the working of the Bharat Leather Corporation Limited for the year 1985-86.
- (ii) Annual Report of the Bharat Leather Corporation Limited for the year 1985-86 along with Audited Accounts and

the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3622/86.]

- (I) (i) A statement regarding Review by the Government on the working of the Triveni Structural Limited for the year 1985-86.
- (ii) Annual Report of the Triveni Structural Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3623/86]

Annual Reports and Reviews on the working of the Technical Teachers Training Institute and Regional Engineering College, Silchar etc. etc.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): On behalf of Shrimati Krishna Sahi, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training institute Southern Region, Madras, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute, Southern Region Madras, for the year 1985-86.

[Placed in Library. See No. LT-3624/86.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Silchar, for the year 1985-86.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Silchar, for the year 1985-86.

[Placed in Library. See No. LT-3625/86.]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Calicut, for the year 1985-86.

[Placed in Library. See No. LT-3626/86.]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Karnataka Regional Engineering College, Surathkal, for the year 1985-86.

[Placed in Library. See No. LT-3627/86.]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1985-86 together with Audit Report thereon.

[Placed in Library. See No. LT-3628/86.]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1985-86.

[Placed in Library. See No. LT-3629/86.]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Tiruchirapalli, for the year 1985-86.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Tiruchirapalli, for the year 1985-86.

[Placed in Library. See No. LT-3630/86.]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1985-86.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Kurukshetra, for the year 1985-86.

[Placed in Library. See No. LT-3631/86.]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1985-86.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Durgapur, for the year 1985-86.

[Placed in Library. See No. LT-3632/86.]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1985-86.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Motilal Nehru Regional College, Allahabad, for the year 1985-86.

[Placed in Library. See No. LT-3633/86.]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi, Delhi for the year 1984-85.

(ii) A copy of the Review (Hindi and English versions) of the Government on the working of the University of Delhi, Delhi for the year 1984-85.

(12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library. See No. LT-3634/86.]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Malaviya Regional Engineering College, Jaipur for the year 1985-86.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Malaviya Regional Engineering College, Jaipur, for the year 1985-86.

[Placed in Library. See No. LT-3635/86.]

Annual Reports and Reviews on the working of the Electronics Trade and Technology Department Corporation Limited and Semi-conductor Complex Limited etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): On behalf of Shri K.R. Narayanan I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(1) (i) A statement regarding Review by the Government on the working of the Electronics Trade and Technology Development Corporation Limited for the year 1985-86.

(ii) Annual Report of the Electronics Trade and Technology Development Corporation Limited for the year 1985-86

along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3638/86.]

(2) (i) A statement regarding Review by the Government on the working of the Semi-conductor Complex Limited for the year 1985-86.

(ii) Annual Report of the Semi-conductor Complex Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3637/86.]

(3) (i) A statement regarding Review by the Government on the working of the CMC Limited for the year 1985-86.

(ii) Annual Report of the CMC Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3638/86.]

Annual Reports and Reviews on the working of the Social Welfare Board and Sports Authority of India

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO): On behalf of Shrimati Margaret Alva I beg to lay on the Table :

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Society Welfare

Board, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT-3639/86.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India for the year 1985-86 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sports Authority of India for the year 1985-86.

[Placed in Library. See No. LT-3640/86.]

Annual Reports, Annual Account and Reviews on the working of the Indian Plywood Industries Research Institute, Bangalore for the year 1985-86

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : On behalf of Shri M. Arunachalam. I beg to lay on the Table :

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Khadi and Village Industries Commission, for the year 1985-86 together with Audit Report thereon under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the Khadi and Village Industries Commission for the year 1985-86.

[Placed in Library. See No. LT-3641/86.]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research Institute, Bangalore, for the year 1985-86.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Plywood Industries Research Institute, Bangalore, for the year 1985-86 together with Audit Report thereon.

- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Plywood Industries Research Institute, Bangalore, for the year 1985-86.

[Placed in Library. See No. LT-3642/86.]

Annual Report of and Review on the working of the Project and Equipment Corporation of India for the year 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the projects and Equipment Corporation of India Limited for the year 1985-86.
- (2) Annual Report of the Projects and Equipment Corporation of India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3643/86.]

Annual Reports and Reviews on the working of the Hindustan Insecticides Limited and Hindustan Organic Chemicals Limited

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956 :

- (a) (i) Review by the Government on the working of the Hindustan Insecticides Limited for the year 1985-86.
- (ii) Annual Report of the Hindustan Insecticides Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3644/86.]

- (b) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited for the year 1985-86.
- (ii) Annual Report of the Hindustan Organic Chemicals Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3645/86.]

Annual Report and Review on the working of the Central Council of Homoeopathy for the year 1985-86

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council of Homoeopathy, for the year 1985-86.

[Placed in Library. See No. LT-3646/86.]

Annual Reports and Reviews on the working of the Bharat Earth Movers Limited and Mishra Dhatu Nigam Limited for the year 1985-86

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-

DUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (a) (i) A statement regarding Review by the Government on the working of the Bharat Earth Movers Limited for the year 1985-86.
- (ii) Annual Report of the Bharat Earth Movers Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3647/86.]

- (b) (i) A statement regarding Review by the Government on the working of the Mishra Dhatu Nigam Limited for the year 1985-86.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3648/86.]

ASSENT TO BILLS

11.09 hrs.

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following three Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 5th November, 1986 :

- (1) The Sales Promotion Employees (Conditions of service) Amendment Bill, 1986.
- (2) The Estate Duty (Amendment) Bill, 1986.
- (3) The Appropriation (Railways) No. 4 Bill, 1986.